

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/109/2013**

**Date : 12.08.2013**

**I**

**Shri Sohan Lal Sharma**, an officer in District Judge Cadre, presently posted as **ADJ No. 4, Bikaner**, is hereby transferred and posted as **ADJ, Laxmangarh (Alwar)** with immediate effect.

**II**

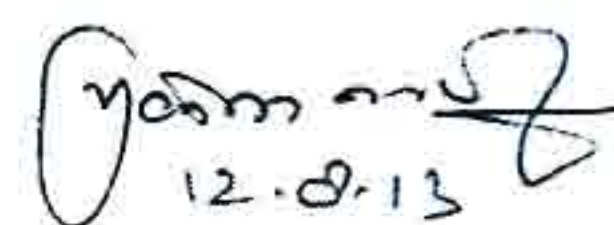
Consequent upon appointment of **Shri Malkhan Singh** in the District Judge Cadre (Entry Level) under Rule 43 of RJS Rules, 2010 vide Government Order No.F.19(8)Nyay/2011 dated 06.08.2013, he is hereby posted as **ADJ No.4, Bikaner** with immediate effect vice Shri Sohan Lal Sharma.

He is directed to join within ten days from the date of order.

**Note:**

1. **Shri Sohan Lal Sharma is directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.**

**BY ORDER,**

  
12.8.13

**REGISTRAR GENERAL**

**No.Estt.b2(v)1/2013/III94**

**Date : 12.08.2013**

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

**Contd...2**

9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. **Shri Malkhan Singh, Advocate, House No.1859, Sector-9, Urban Estate, Karanal (Haryana)- 132001,** is hereby directed to join within ten days from the the date of order. He will make & subscribe an oath or affirmation in the proforma enclosed before entering upon the office at the time of taking over the charge of the post. The oath duly signed by him be sent to this office at the earliest. The copy of appointment Order of Govt. No. F.19(8) Nyay/2011 dated 06.08.2013 is also enclosed.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/  
RJS Leave/Jr.Actt./  
Building Cell.

  
72.8.13  
**REGISTRAR GENERAL**